

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU**

**DATED THIS THE 10<sup>TH</sup> DAY OF JANUARY, 2022**

**BEFORE**

**THE HON'BLE MR.JUSTICE S. SUNIL DUTT YADAV**

**CRIMINAL PETITION No.8763/2017**

**BETWEEN:**

NALEEN KUMAR KATEEL,  
MEMBER OF PARLIAMENT

... PETITIONER

(BY SRI H. PAVANA CHANDRA SHETTY, ADVOCATE)

**AND:**

1. MARUTHI G. NAYAK  
POLICE INSPECTOR  
MANGALURU EAST POLICE STATION  
MANGALURU.
2. STATE OF KARNATAKA  
STATION HOUSE OFFICER  
EAST POLICE STATION  
KADRI HILLS  
MANGALURU  
REP. BY HIGH COURT, SPP  
AMBEDKAR VEEDHI,  
BANGALORE - 560 001.

... RESPONDENTS

(BY SRI VISHWA MURTHY, HCGP)

THIS CRIMINAL PETITION IS FILED UNDER SECTION 482 OF CR.P.C., PRAYING TO QUASH THE FIR RELATING TO THE CR. NO.278/2017 PENDING ON THE FILE OF II ADDITIONAL CIVIL JUDGE AND J.M.F.C., MANGALURU FOR THE OFFENCE P/U/S 353 OF IPC PRODUCED HEREWITH AS DOCUMENT NO.1.

THIS CRIMINAL PETITION COMING ON FOR ADMISSION THIS DAY, THE COURT, MADE THE FOLLOWING:

**ORDER**

Learned counsel for the petitioner submits that the trial Court by order dated 27.09.2021 has accepted 'B' report and closed the proceedings. A memo is filed to that effect which reads as hereunder:

*"In the above matter, respondent No.2 Investigation Agency filed B-report in Crime No.0278/2017 before the 2nd Addl. Civil Judge and JMFC, Mangalore. Accordingly, the learned trial Court passed the following order:*

*After service of the notice of the complainant neither appear nor filed objection to the B-report submitted by I.A. Hence, objection to the B-report is taken as not filed and B-report filed by the I.O. is accepted. Accordingly, case is closed.*

*The above said order dated 27.09.2021 passed by the learned trial court. Hence, this memo through E-court proceedings. It may be kindly taken on record in the interest of justice and equity and consequently drop the above said petition in terms of the above said observation."*

In light of the orders passed by the trial Court, petition is **dismissed** as calling for no further orders.

**Sd/-  
JUDGE**

VP